

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 67 OF 2019 &
IA NOS. 310 & 311 OF 2019

Dated: 8th March, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Olam Agro India Pvt. Limited

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Hemant Singh
Mr. Ambuj Dixit
Mr. Lakshyajit Singh
Mr. Bagdwal

ORDER

Issue notice to Respondents on main appeal, returnable on 24-4-2019. Dasti, in addition is permitted.

List the matter on **24-04-2019**.

(S. D. Dubey)
Technical Member

tpd/kt

(Justice Manjula Chellur)
Chairperson